

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.2960
TO BE ANSWERED ON 12.12.2016

IMPLEMENTATION OF DDUGJY

2960. SHRI DHARMAPURI SRINIVAS:

Will the Minister of **POWER**
be pleased to state:

- (a) whether the Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) is not being implemented at the ground level properly and if so, the details thereof and the reasons therefor;
- (b) whether DDUGJY is suffering from lack of sufficient funds for its implementation and if so, the details thereof; and
- (c) the steps being taken by Government for release of sufficient funds for the scheme for its proper implementation?

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a) to (c) : No, Sir. Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) is being implemented as per the guidelines of the scheme. There are no financial constraints and funds are released as per the guidelines of the scheme.
